

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI
ORIGINAL APPLICATION NO. 25 OF 2022

In the matter of

1. M.Sundaramurthy,
S/o Mathurai Naicker
68-A, Palavakkam VGP layout,
Chennai-600 041
Email-msm.2323@yahoo.com

2. Saraswathi Gopalen,
W/o S.V.Gopalen,
No.1197, Sixth Acenue,
Anna nagar West,
Chennai-600 040.
Email: sarasgopalen@gmail.com

3. Priya Gopalen,
W/o Ram C.Sekar,
No.1197, Sixth Avenue,
Anna nagar west,
Chennai-600 040.
Email: pgopalen@gmail.com

...Applicants

-Vs-

1. The Principal Secretary,
Department of Environment , Climate Change and Forest,
Government of Tamil Nadu,
Namakkal Kavignar Maligai,
Fort.St.George,
Chennai-600 009.
Email: tndoe@tn.nic.in Ph : 044 24336421 and 8 others

...Respondents

ADOPTION MEMO FILED ON BEHALF OF 8th RESPONDENT

The 8th Respondent state as follows:

1. This Respondent state that they are the land owners and 9th Respondent is the promoter/builder of the said project. The 9th Respondent has filed a detailed Status Compliance Report setting out the state of facts.

For Escapade Real Estate Pvt. Ltd



Authorized Signatory

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**ADOPTION MEMO FILED ON BEHALF OF
8th RESPONDENT**

M/s Aiyar and Dolia
K.D.Saisyaam
Counsel for Respondent 8th and 9th
aiyaranddolia@gmail.com 9840989809

2. That this 8th Respondent adopt the Status Compliance filed by the 9th Respondent and request it be treated as the Affidavit of 8th Respondent.

It is therefore prayed this Hon'ble Court be pleased to record this memo and pass such further or orders and thereby render justice

Dated at Chennai on 19th day of September, 2022


Counsel for 8th Respondent

For Escapade Real Estate Pvt. Ltd



Authorized Signatory

8th Respondent